

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUNGARD AVAILABILITY SERVICES (INDIA) PRIVATE LIMITED

Relevant Particulars	
1. Name of Corporate Person	Sungard Availability Services (India) Private Limited
2. Date of Incorporation of Corporate Person	08 October 2010
3. Authority Under Which Corporate Person Is Incorporated / Registered	Companies Act / Registrar of Companies – RoC Pune
4. Corporate Identity Number	U72200PN2010PTC148314
5. Address of The Registered Office and Principal Office (if any) of Corporate Person	Registered Office: Office No. 915B, 9th Floor, Apex Business Court, Phase 2 Building, CTS Number 3217, S.No 588/2C, Bibwewadi Kondhwa Road, Bibwewadi, Pune 411037 Maharashtra, India,
6. Liquidation Commencement Date of Corporate Person	30 March 2026
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Krishna Chamadia Address: B-13, Anjani Complex, Parera Hill Road, Andheri East, Mumbai 400099 Email: ksca.lbc@gmail.com Mobile: 9833909615 Regn. No.: IBBI/IPA-001/IP-P00694/2017-2018/11220
8. Address and e-mail to be used for correspondence with the Liquidator	Address: B-13, Anjani Complex, Parera Hill Road, Andheri East, Mumbai - 400099 Process Email Id: sungard.lbc@gmail.com
9. Last Date for Submission of Claims	29 April 2026

Notice is hereby given that the Sungard Availability Services (India) Private Limited has commenced voluntary liquidation on 30 March 2026

The stakeholders of Sungard Availability Services (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 29 April 2026, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or preferably by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Krishna Chamadia

Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220

01 April 2026, Mumbai

